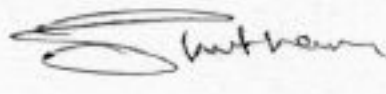


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.05.2019

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I & B CODE: 35(1)(n) R/w 60(5)( c)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHUBHAM AGARWAL	ADVOCATE	LIQUIDATOR	
2.				

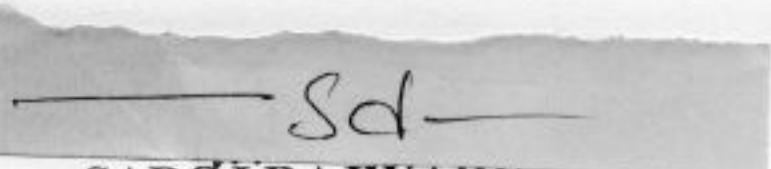
**CA NO. 232/2018 in CP NO. (IB) 70/ALD/2018.**

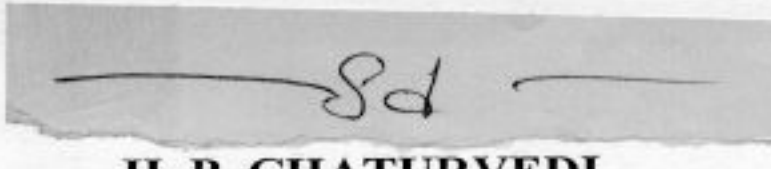
Parties are represented by their respective counsels.

Sh. Shubham Agarwal, Counsel for the applicant seeks accommodation for today.

Hence, the matter is adjourned to 9<sup>th</sup> July, 2019.

**Dated: 20.05.2019**

  
**SAROJ RAJWARE,**  
**MEMBER (T)**

  
**H. P. CHATURVEDI**  
**MEMBER (J)**

Typed by:  
Vidit Kumar Pandey  
(P.S.)